## GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT

## NOTIFICATION (ORDERS BY THE GOVERNOR)

Dated Shillong, the 10<sup>th</sup> September, 2025.

**No. LJ (A) 83/2021/287** – The Governor of Meghalaya is pleased to change the headquarter from East Garo Hills District, Williamnagar to Tura for the following Prosecutors:-

- 1. Shri. Pinpin A. Sangma, Additional Public Prosecutor.
- 2. Shri. Chicko D. Sangma, Public Prosecutor.

Sd/-

Commissioner & Secretary to the Government of Meghalaya, Law (A) Department.

## **Memo No. LJ (A) 83/2021/287-A** Copy to:

Dated Shillong, the 10<sup>th</sup> September, 2025.

- 1. The Registrar General, High Court of Meghalaya, Shillong.
- 2. The Advocate General, Meghalaya, Shillong.
- 3. The Director General of Police, Meghalaya, Shillong
- 4. The District Magistrate, East Garo Hills District, Williamnagar.
- 5. The District & Sessions Judge, East Garo Hills District, Williamnagar.
- 6. The Superintendent of Police, East Garo Hills District, Williamnagar.
- 7. The Accountant General (A&E), Meghalaya, Shillong- 793001.
- 8. Shri. Pinpin A. Sangma, Additional Public Prosecutor.
- 9. Shri. Chicko D. Sangma, Public Prosecutor.
- 10. The Treasury Officer, East Garo Hills District, Williamnagar.
- 11. Law (B) Department.

12. DEO, Law Department.

By Order etc.

Deputy Secretary to the Government of Meghalaya, Law (A) Department.